

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 24.09.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 24.09.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 420/2019	Ramnarayan Singh Vs. State of Madhya Pradesh	<b>For Consideration of Report</b>	<b>16.10.2019</b>
2.	Original Application No. 424/2019	RWA, Jasola Vs. Govt. of NCT of Delhi	<b>For Consideration of Report</b>	<b>17.10.2019</b>
3.	Original Application No. 458/2019	Verhaen Khanna Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant <b>For Consideration of Report</b>	<b>22.10.2019</b>
4.	Original Application No. 527/2019 (I.A. No. 376/2019 & I.A. No. 377/2019)	Ravinder Singh & Ors. Vs. State of Punjab & Ors.	Mr. RPS Bara & Mr. Pushpinder Singh, Advs. for Applicant  Mrs. Sunita Bhardwaj, Adv. for MoEF & CC <b>For Consideration of Report</b>	<b>14.10.2019</b>
5.	<b>Execution Application No. 33/2019 IN</b> O. A. No. 572/2016	Smt. Kalpana Mallik Vs. Shri Aditya Prasad Padhi, IAS Ors.	Mr. Dibakar Bhoi, Adv. for Applicant	<b>26.09.2019</b>
6.	Appeal No. 79/2019 (I.A. No. 617/2019 & I.A. No. 618/2019)	Haryana State Pollution Control Board & Ors. Vs. M/s. Super Katha Industries Private Limited & Ors.	Mr. Anil Grover, Adv. for Appellant	<b>27.09.2019</b>
7.	Appeal No. 80/2019 (I.A. No. 619/2019)	M/s. Erin Garments Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Appellant	<b>26.09.2019</b>
8.	<b>I.A. No. 616/2019 IN</b> Original Application No. 313/2019	Uday Education & Welfare Trust Vs. State of U.P. & Ors.	Mr. Mrinmay Bhattmewara, Adv. for Applicant	<b>01.10.2019</b>
9.	Appeal No. 09/2019 (EZ) (I.A. No. 44/2019 & I.A. No. 45/2019)	Tularam Gogoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant	<b>26.09.2019</b>

**COURT MASTER**